

**HIGH COURT OF JAMMU AND KASHMIR AND LADAKH**

(Office of the Registrar Judicial at Jammu)

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Sub: Data sought by the Department of Legal Affairs, Ministry of Law and Justice in order to be able to formulate a draft proposal for Medical Insurance, term Insurance etc. for the Advocates Fraternity-State Bar Council wise.

**NOTICE/ INFORMATION FOR ADVOCATES**

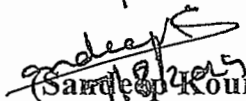
No: 167 /RJ/HCWJ/2024

Dated:-07.08.2024

It is for the information of all concerned that Ms. Meenakshi Devi, Senior Scale Stenographer, has been assigned the job by this office to receive the requisite insurance data/information from the advocates, complete in all respects, in the prescribed format (Annexure-A) appended to the above-referred notification.

All the concerned to submit their requisite insurance data/information in the prescribed format, before the above-named official in Hall No. 1 (Moving Wing Main Wing) High Court Wing, Jammu, w.e.f 06.08.2024 to 20.08.2024 from 9.30 AM to 4:30 PM.

All concerned to note.

  
(Sandeep Kour)  
Registrar Judicial

No: 167-01RJ/HCWJ/2024

Dated:- 07.08.2024

**Copy to the :**

1. Worthy Registrar General, High Court of Jammu and Kashmir and Ladakh, for kind information. This is in reference to your office Notification No. 1791 of 2024/RG/LP dated 06.08.2024.
2. President High Court Bar Association Jammu, for information and necessary action. A copy of Notification No. 1791 of 2024/RG/LP dated 06.08.2024 is enclosed herewith.
- ✓ 3. In-charge N.I.C High Court Wing, Jammu for uploading on the official website.
4. Ms. Meenakshi Devi, Sr. Scale Stenographer, High Court Wing, Jammu, for information and necessary compliance.

  
7/8/24  
Registrar Judicial